

[10 March, 2005]

RAJYA SABHA

MR. DEPUTY CHAIRMAN: The Government has suggested that a discussion should take place. ...(*Interruptions*)...

श्री एम.वेंकैया नायडु: सर, यह कैसे है। चेयर भी सुओ मोटो होता है क्या ...(*व्यवधान*)...

श्री उपसभापति: उसमें गलती क्या है? I have not said anything wrong.

SHRI M.VENKAIAH NAIDU: We are not saying it. The entire country is happy about the judgement of the Supreme Court. People are happy.

MR. DEPUTY CHAIRMAN: Who is saying that we are not happy?

SHRI M. VENKAIAH NAIDU: Sir, who is calling the meeting? The Government or the Chair? (*Interruptions*)...

### **GOVERNMENT BILLS**

#### **The Standards of Weights and Measures (Enforcement)**

##### **Amendment Bill, 2005**

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures (Enforcement) Act, 1985.

*The question was put and the motion was adopted.*

SHRI SHARAD PAWAR: Sir, I introduce the Bill.

##### **The Standards of Weights and Measures (Amendment) Bill, 2005.**

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures Act, 1976.

*The question was put and the motion was adopted.*

SHRI SHARAD PAWAR: Sir, I introduce the Bill.